

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
CP. No. 67/241- 242/PB/2022

IN THE MATTER OF:

MGF Developments Ltd & Ors

.... Petitioner

v.

Emaar India Ltd & Ors.

.... Respondent

Order U/s. 241-242

Order delivered on 09.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. U. K. Chaudhary, Adv. Manisha Chaudhary, Adv. Mansumyer Singh, Adv. Manisha Sharma, Adv. Shravan Chandrashekhar, Adv. Misbahul Haque, Adv. Ritu Raj, Adv. Pooja M. Saigal, Adv. Yudhister Singh, Adv. Ishank Jha

For the Respondent : Mr. Sajjan Poovayya, Sr. Adv., Adv. Aman Ahluwalia, Ms. Ruby Singh Ahuja, Ms. Hancy Maini, Ms. Aakriti Vohra, Ms. Sanya Dua, Adv. Jappanpreet Hora, Advs.R-2
Ms. Namitha Mathews, Mr. Pulkit Malhotra, Advs. For R-9 Adv. Darpan Wadhwa, Adv. Rushab Aggarwal, Adv. Japnish Singh Bhalla for R-2
Mr. Vipul Ganda, Adv. , Ms. Amodini Raina, Adv. , Ms. Snigdha Pal

For Emaar India : Adv. Ashish Joshi, Adv. Mehul Parti, Adv. Shivangi Bajpai

ORDER

Ivn. P-09/2023, CA-206/2022, IA(CA)-113/2022, IA(CA)-285/2022, CA34/2023, CA-55/2023, CA-424/2023

At request and by consent, list the matter **alongwith CP-173/241-242/PB/2019 on 06.06.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)